

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

RA No.95/2003 in OA No.509/2003

New Delhi, this 3rd day of April, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri V.K. Majotra, Member(A)

Sudhir Kumar Singhal
Sidheshwar Road
Chawan Vihar, Khurja .. Applicant
(Shri Sant La, Advocate)

versus

Union of India & Another .. Respondents

ORDER(oral)
Shri Justice V.S. Aggarwal

OA 509/2003 was dismissed, barred by time. Learned counsel for review applicant seeks review of the same. Review would only be permissible if there is any error apparent on the face of the record.

2. In the present case, we find none. RA dismissed.

V.K. Majotra

(V.K. Majotra)
Member(A)

V.S. Aggarwal

(V.S. Aggarwal)
Chairman

/cc/